

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

R.P. No. 24/2000 & M.P. 358/2000 IN O.A. No. 348/97 .. (50)  
R.P. No. 16/2000 & M.P. 248/2000 In O.A. No. 477/97 .. (51)  
R.P. No. 15/2000 & M.P. 247/2000 In O.A. No. 499/97. .. (52)  
R.P. 9/2000 IN O.A. No. 501/97. .. (53)  
R.P. 14/2000 & M.P. 246/2000 IN O.A. No. 616/97. .. (54)  
R.P. 22/2000 & M.P. 357/2000 IN O.A. No. 780/98. .. (57)

Dated this Monday, the 4th day of September, 2000.

TRIBUNAL'S ORDER :

Ms. Neelima Gohad for Shri S.P. Saxena states that Shri S.P. Saxena is not appearing for the Original Applicants.

2. Shri R. R. Shetty for Shri R. K. Shetty, Counsel for respondents.

3. Notice on R.P. to the applicants are necessary. It seems in some cases notices were served but no acknowledgements are received. Fresh Notice be served to applicants at their address by Registered post intimating the next hearing date.

4. List for orders on 30.10.2000.

S.L. JAIN  
(S.L. JAIN)

M(J).

M 619

B.N. BAHADUR  
(B. N. BAHADUR)  
M(A).

OS\* Notices issued to  
Applicants/Respondents on

15/9/00

NO  
2019